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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.798 of 1991

DATE OF JUDGMENT: 14th August, 1991.

BETWEEN:

Mr. J. Shankar Rao .. Applicant

AND

1. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Hyderabad Region,
B-7, Vikrampuri,
Secunderabad.

2. The Administrative Officer,
Kendriya Vidyalaya Sangathan,
Hyderabad Region,
B-7, Vikrampuri,
Secunderabad.

.. Respondents

COUNSEL FOR THE APPLICANT: Mr. D.P.Kali

COUNSEL FOR THE RESPONDENTS: Mr. N.R.Devaraj, Addl.CGSC

CORAM:

Hon'ble Shri J.Narasimha Murthy, Member (Judl.)

Hon'ble Shri R.BALASUBRAMANIAN, Member (Admn.)

.. 2 ..

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI J.NARASIMHA MURTHY, MEMBER (JUDL.)

This petition is filed by the petitioner for a relief to direct the respondent authorities to consider the applicant for selection for the post of U.D.C., reserved for S.C. candidate. He also prays for an interim direction to the respondent authorities to allow him for interview to be held on 16.8.1991 for selection to the post of U.D.C., reserved for S.C., pending disposal of the O.A.

2. We have heard the learned counsel for the applicant, Shri D.P.Kali and the learned Additional Standing Counsel for the Respondents/Central Government, Shri N.R.Devaraj.

3. This matter has come up ~~for~~ before us for admission and interim orders. The applicant has already appeared for the written examination on 23.6.1991 for the post of Upper Division Clerk and the others who appeared for the written examination were called for interview whereas the applicant has not been called for interview to be held on 16.8.1991.

.. 3 ..

So, we direct the respondents to call the applicant for interview provided he qualified in the written test and is eligible.

4. The main application is accordingly disposed of at the admission stage itself. There is no order as to costs.

(Dictated in the open Court).

MS
(J. NARASIMHA MURTHY)
Member (Judl.)

R. Balasubramanian
(R. BALASUBRAMANIAN)
Member (Admn.)

Dated: 14th August, 1991.

25/8/91
Registrar

To

1. The Assistant Commissioner, Kendriya Vidyalaya
Santatan, Hyderabad Region,
B-7, Vikrampuri, Secunderabad.
2. The Administrative Officer, Kendriya Vidyalaya Sangathan
Hyderabad Region, B-7, Vikrampuri, Secunderabad.
3. One copy to Mr. D. P. Kali, Advocate,
2-2-1164/15/B, Tilaknagar, Hyd.
4. One copy to Mr. N. R. Devraj, Addl. CGSC. CAT. Hyd.
5. One copy to Hon'ble Mr. H. Narasimha Murty, Member (J) CAT. Hyd.
6. One spare copy.

vsn

pvm

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ASR

19/8/91

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.

M(J)

AND

THE HON'BLE MR. J. NARASIMHA MULTY: M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATED: 14-8-1991

ORDER JUDGMENT

M.A./R.A./C.A. NO.

D.A. NO. 798/91

T.A. NO. (W.P. NO.)

Admitted and Interim directions issued.

Allowed.

Disposed of with direction.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.

